## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES

# LOK SABHA

## **UNSTARRED QUESTION NO. 3207**

ANSWERED ON 22.03.2022

#### CEMENT CORPORATION OF INDIA LTD.

#### 3207. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) the details and the current status of units of Cement Corporation of India Ltd. (CCIL) including their working conditions, monetizable assets, total asset value and most recent production rates;
- (b) whether the Government has drawn up a plan to disinvest these units and if so, the details of the plan in this regard;
- (c) the reasons for halt of the transaction for disinvestment of these units;
- (d) whether the mines units have been returned to the State Governments;
- (e) if so, the details thereof and if not, the reasons therefor and
- (f) the details of plans in the future for these units of CCIL?

#### **ANSWER**

# THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a): Cement Corporation of India Ltd (CCIL) has following 10 units of which 03 are operating and 07 are non-operating at present:

<b>Operating Units:</b>	Non-operating Units:	
1. Tandur (Telangana)	1. Mandhar (Chhattisgarh)	
2. Rajban(Himachal Pradesh)	2. Akaltara(Chhattisgarh)	
3. Bokajan(Assam)	3. Nayagaon(Madhya Pradesh)	
	4. Kurkunta(Karnataka)	
	5. Adilabad (Telangana)	
	6. Charkhi Dadri(Haryana)	
	7. Bhatinda Grinding Unit (Punjab)	

A copy of the audited balance sheet of CCI, as on 31.03.2021, is given at **Annexure**.

The total installed capacity of the three operating units of CCI is 14.46 lakh MT cement per annum against which 8.97 lakh MT cement was produced during the financial year 2020-21.

**(b) to (f):** The Government has decided to disinvest the units of CCI, wherever legally permissible, unit-wise or in groups of units, to strategic buyer identified through due process. Mines of CCI units are being dealt with in accordance with the provisions of Mines and Mineral (Development and Regulation) Act, 1957.

-----

### Annexure – 'A'

Cement Corporation of India Limited Balance Sheet as at March 31, 2021

Balance S	heet as at March 31, 2021			<b></b>
				(Rs. In Lakh)
FOLUTY A	ND HADILITIES	Nata Na	As at	As at
EQUITY A	ND LIABILITIES	Note No.	March 31, 2021	March 31, 2020
Sharehol	ders' Funds			
(a)	Share Capital	02	81,140.74	81,140.74
(b)	Reserves and Surplus	03	(82,033.82)	(83,349.38)
	·		(893.08)	(2,208.64)
Non-Current Liabilities				
(a)	Long-Term Borrowings	04	15,090.07	15,090.07
(b)	Other Long Term Liabilities	05	24,152.55	23,856.86
(c)	Long-Term Provisions	06	4,312.73	4,851.13
			43,555.35	43,798.06
Current L	iabilities			
	(a) Short-Term Borrowings	07	-	-
	(b) Trade Payables	08	2,121.43	2,219.41
	(c) Other Current Liabilities	09	8,983.35	6,593.88
	(d) Short-Term Provisions	10	2,622.69	1,946.22
			13,727.47	10,759.51
	Total		56,389.74	52,348.93
ASSETS				
Non Curr	ent Assets			
(a)	Fixed Assets			
(a)	(i) Tangible Assets	11A	14,125.80	12,317.44
	(ii) Intangible Assets	11B	0.80	12,317.44
	(iii) Capital Work-In-Progress	12	5,958.60	5,808.56
	(iv) Intangible Assets under development	13	12.81	0.20
(b)	Non-Current Investments	14	227.98	227.98
(c)	Long-Term Loans and Advances	15	3,202.01	3,316.53
(d)	Other Non-Current Assets	16	29.76	38.75
(e)	Unmortised Expenses	17	2,086.52	2,019.84
(0)	Offinorasea Expenses	1,	25,644.28	23,729.30
Current A	ssets			
	(a) Current Investments	18	-	-
	(b) Inventories	19	11,963.31	14,309.33
	(c) Trade Receivables	20	542.01	940.71
	(d) Cash and Bank Balances	21	13,585.85	9,133.49
	(e) Short-Term Loans and Advances	22	3,382.34	3,012.84
	(f) Other Current Assets	23	1,271.95	1,223.26
	•		30,745.46	28,619.63
Total			56,389.74	52,348.93
Significan	t Accounting Policies and Notes to Financial Statements	1 to 34		

This is the Balance Sheet referred to in our report of even date

The Notes referred to above form an integral part of the Balance Sheet

For Mahalwala& Co.
Chartered Accountants

ICAI Firm Registration NO. 005823N

For and on behalf of Board of Directors

Sd/-	Sd/-	Sd/-
(CA Manoj Gupta)	(Sanjay Banga)	(Raj Pal Sing)
Partner	Chairman & Managing Director	Director (Finance)
Membership No. 089370		

Sd/- Sd/-

UDIN- 21089370AAAAAN3417 (Ajay Kumar Sharma) (Manoj Kumar Patra)
Company Secretary AGM (Finance)

Date: 9/12/21 Place: New Delhi